

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. S. SAYYAD
COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-09-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---------------------------------|------------------|-----------------|---|---|
| (Urgent Cases) | | | | |
| <u>CROSS-EXAMINATION</u> | | | | |
| 1 | SPL CASE CBI | 100042/1994 | The State CBIACB Mumbai Vs Motilal B. Motwani 8 Others | SPP. Mr.Sandeep Singh Adv. Mr.Thakore - A/5, 6, 7, 9 |
| <u>CHARGE</u> | | | | |
| 2 | SPL CASE CBI | 100010/2017 | The State CBI ACB Vs Pritam Vidyadhar Nagarkar and othes | |
| <u>APPEARANCE</u> | | | | |
| 3 | SPL.CASE | 100485/2020 | CBI ACB Mumbai Vs Amardeep Kapoor Singh Rana | PP |
